

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4856
ANSWERED ON:23.04.2015
AUCTION OF COAL BLOCKS
Kodikunnil Shri Suresh

Will the Minister of COAL be pleased to state:

- (a): whether the Government has issued new directions to re-examine auction of three coal blocks won by some private companies;
- (b): if so, the details thereof; and
- (c): the reasons therefor?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (c): Government had directed re-examination of the recommendations of the Nominated Authority in respect of 8 tenders for auction of 10 coal mines viz. Gare Palma IV/1, Gare Palma IV/2 & IV/3, MarkiMangli- III, Dumri, Mandla-South, Brinda&Sasai, Meral and Tara as bids in Final Price Offer in these cases were not found to be in line with other cases.